under subsection (4) of Section 31 of the Central Universities Act, 2009.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6991/15/12]

## Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I lay on the Table, under Section 389 of the New Delhi Municipal Council Act, 1994, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 13(02)/2011/UD/MB/NDMC/4576, dated the 6th May-12th May, 2011, publishing the Recruitment Regulations for the post of Madical Officer of Health, New Delhi Municipal Council, 2011. [Placed in Library. *See* No. L.T. 6993/15/12]

## REPORTS AND ACCOUNTS OF 2010-11 VARIOUS TECHNOLOGY PARK, TECHNOLOGY CENTRE AND ENVIRO MANAGEMENT AND RELATED PAPERS

SHRI RAJEEV SHUKLA: Sir, I, on behalf of Shri Jyotiraditya Madhavrao Scindia, lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Bamboo Technology Park, Guwahati, for the year 2010-11, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Park.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 6969/15/12]
- (ii) (a) First Annual Report and Accounts of the Indian Tools Technology Centre (ITTC), Jalandhar, for the year 2010-11, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 6968/15/12]
- (iii) (a) Annual Report and Accounts of the Narol Textile Infrastructure and Enviro Management, Ahmedabad, for the year 2010-11, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Company.